

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1320
ANSWERED ON:21.03.2012
LACK OF BASIC FACILITIES IN SCHOOLS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Central Board of Secondary Education (CBSE) has recently conducted a survey revealing lack of basic facilities like drinking water, toilets, etc. in majority of the schools;
- (b) if so, the details thereof;
- (c) the action being contemplated to provide these basic facilities immediately in the schools alongwith the target date for completion of the same;
- (d) whether any survey conducted by the National Commission for Protection of Child Rights (NCPCR) for violation of basic rights of children;
- (e) if the recommendations of the NCPCR for violation of these basic rights of children; and
- (f) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a)&(b): No such survey has been conducted by the Central Board of Secondary Education (CBSE).

(c) : CBSE has stipulated in its affiliation By-Laws that the school should scrupulously observe prescriptions from the Municipal Authority regarding drinking water and fire safety precaution in the school. A certification from the Municipal/Fire Authorities regarding sanitary conditions and water/fire safety should be submitted alongwith the application submitted for affiliation. A fresh certificate regarding fulfilment of these requirements by the affiliated schools should be submitted to the Board every five years.

(d)&(e): The National Commission for Protection of Child Rights (NCPCR) conducts social audit through School Managing Committees (SMCs) and civil society for protection of rights of children.

(f): Ministry of Human Resource Development issued an advisory on 14.02.2012 to state governments and other relevant authorities for compliance of recommendations of NCPCR.